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According to the two interim reports submited to Delhi Administration by the School of Environmental Sciences,

Jawaharlal Nehru University, New Delhi the particulate concentration in ambient quality collected from

5 different Monitoring Stations setup by the above School in Delhi as under:-

(in micrograms of particulates per cubic meter of air sampled)

| Name of the Monitoring Station | Maximum | Minimum | n Average | Zonal Activity |
|--------------------------------|----------|---------------|-----------|---|
| Jawaharlal Nehru University | 447-0 | 100.0 | 273·5 | Residential-cum- |
| Moti Nagar Police Station | 755-04 | 15 0·0 | 452·52 | Educational Industrial-cum- Residential |
| Kashtrapati Bhavan | 709 · 98 | 67-62 | 388 · 8 | Residential-com- Commercial |
| Defence Colony Police Station | 621.52 | 168 · 0 | 384 · 76 | Industrial-cum- Residential-cum- Commercial |
| Red Fort | 681-061 | 67:0 | 374-030 | Commercial-cum- Residential-cum- Industrial |
| and the fire Stations | 562:92 | 110-524 | 354-722 | · |

Mean of all the five Stations

- (b) National Environmental Engi neering Research Institute had also conducted ambient air quality moni toring in ten selected cities including Delhi in the Calendar years 1978 and 1979.
- (c) Government is not aware of the extent of contribution from Delhi Corporation buses to Transport the level of pollution in Delhi. Delhi Transport Corporation, have however, launched an intensive campaign to control excessive smoking of its buses.

Nari Niketan Delhi

*200. SHRI RAMCHANDRA BHAR-DWAJ:

SHRI GURUDEV GUPTA:

Will the Minister of SOCIAL WELFARE bfi pleased to state:

(a) Miether it is a fact that there have l"B8n many cases of escape from

Niketan located in Delhi near the Nari Tihar Jail;

- (b) if so, what is the number of inmates of Nari Niketan who escaped during the last three years upto 30th November, 1981 and how many of them have since been traced;
 - (c) what are the reasons for their escape;
- (d) whether Government are aware of the mismanagement in the Nari Niketan and maltreatment of the inmates; and
- Ce) what steps Government have taken to improve the conditions in Nari Niketan?

THE MINISTER OF STATE IN THE MINISTRIES OF **EDUCATION** AND SOCIAL WELFARE (SHRI-MATT SHEILA KAUL): (a) and (b). Nari Niketan is an institu tion for women in social and moral

57

danger. No cas, under the Suppression of Immoral Traffic in Women and Girls Act has escaped from the insti. tutions during this period. However, during the last ttiree years, upto 30th November, 1981, 24 girls/women referred by court|police on other grounds escaped, out of when 5 have since been traced

- (c) and (d). There have been some allegations to ti at effect made out in a writ petitio-i before the Supreme Court. The report of panel of enquiry appointed by the Supreme Court is before them. Hence the matter is sub-Judice
- (e) A number of measures have been taken. Sor \e of the important steps taken include setting up of a Board of visit' rs, improvement in living conditior 1 and effective segregation of varic is categories of inmates for the purpose of institutional care and treatment.

North-South Summit meet at Cancun

11190. SHRI ViURLIDHAR CHAND-RAKANT BHANDARE:

SHRI I. K. P. SALVE:

SWAMI DINESH SHRI CI ANDRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) what consensus was evolved at the North-South Summit meet held in Cancun in October this year, on the proposal to create a fund to meet the energy development needs of the Third World; and
- (b) what fellow up action is being taken in the 1 ght thereof, by Government?

MINISTER OF THE EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). At Cancun, the participants stressed the need for increased energy investment in developing countries from both private and official sources. Many participants expressed support for expanded energy lending in developing countries by the World Bank. In this respect, the establishment of an Energy Affiliate was advocated and no one opposed the idea. It is proposed to continue further discussions on this subject in the relevant forum of the World Bank.

Sale of banned Drugs

1-1191. SHRI NAND KISHORE BHATT:

> (SHRIMATI) NAJMA DR. HAPTULLA:

DR. LOKESH CHANDRA;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware that nearly two dozen drugs which are banned in several advanced countries are sold in India without any check; and
- (b) if so, what are these drugs and what action Government propose to take to have their sale in India banned?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NI-HAR RANJAN LASKAR): (a) and (b). Information regarding the withdrawal of certain drugs by some countries from their markets is received by the Ministry of Health and Family Welfare through the World Organisation who have since informed about 18 such drugs.

[@]Previously Unstarred Question transferred fi om the 23rd November, 1981.

[@]Previously Unstarred Question 1Of transferred from the 23rd November 1981.